भी बागड़ी ; पता नहीं हमारे बारे में क्या फर्क पड़ जाता है ?

Shri Swaran Singh: On this closing of the shutters of the railway carriages in which they were travelling, the information in my possession does not show that. But we have already left the Pakistan Government in no doubt about what we feel on the manner in which these pilgrims were treated. One officer was present in the pilgrims' party and he was in touch with the authorities. Their reply generally was "we are taking all the steps for security reasons."

Shri Hem Barua: In view of the fact that during the Pakistan aggression on our country, Pakistan said some very beautiful and laudatory things about the Sikh community, most of which the Sikh community deserves, in the context of this may I know whether our government have tried to find out from Pakistani sources the reason for this metamorphosis in Pakistan's attitude? Is it part of their grand plan to throw the Tashkent declaration into waste paper basket?

Shri Ranga: He has not replied. So many representations to Pakistan were made. Have we received any reply?

Shri Swaran Singh: I would like to inform the hon. Member that no one in Punjab is taken in by the type of propaganda in which Pakistan indulged in trying to show as if certain sections of the Sikh community are in any way inclined towards Pakistan in the manner in which the hon. Member is suggesting... (Interruptions). The way they treated this party of pilgrims in this very shabby manner is clear proof of the manner in which Pakistan regards the members of the Sikh community.

Shri Swaran Singh: I have said already that our High Commission representatives were in touch with the authorities all the time.

Shri Hem Barua: May I submit that Pakistan called the Sikh community, a community of brave people. It is a fact?

भी हुकम चन्द्र कछवाय: पाकिस्तान सरकार द्वारा जो यह दुर्व्यवहार किया गया सिक्खों के साथ यह बड़ी लज्जाजनक बात है। माननीय मंत्री ने प्रपने उत्तर में बतलाया कि भारत के हाई कमिश्नर ने कई प्रयत्न ऐसे किये हैं कि उन के माथ ऐसा व्यवहार न किया जाय तो मैं जानना चाहता हूं कि उन्होंने कौन कौन से विरोध प्रकट किये ग्रीर भारत सरकार ने उस सम्बन्ध में क्या कार्यवाही की ताकि यह जो दुर्घटना हुई वह लज्जाजनक बात भविष्य में न हो ? ऐसी कौन सी कार्यवाही भारत सरकार ने की है ?

Shri Swaran Singh: I do not require a certificate from Pakistan or in fact from anybody to that effect.

भी स्वर्ण सिंह: मैं कह चुका हूं। घव उम से ज्यादा मैं भीर नहीं कह सकता।

WRITTEN ANSWERS TO QUESTIONS

श्री हुकम चन्द कछ्वाय : हाई कमिश्नर ने कौन कौन सी कार्यवाही की ?

Development of Border Areas

प्रध्यक्ष महोदय: वही तो बतलाया है। बही मब तो वह कहते रहे हैं। *1254. Shri Shiv Charan Gupta: Will the Minister of Planning and Social Welfare be pleased to state:

भी बागड़ी: श्रष्ट्यक्ष महोदय, मैं भी एक सवाल पूछना चाहता हुं..... (a) the amount that has been spent on border areas during the Third Five Year Plan period; and

भ्रष्यक्त महोदयः श्रीहम बरुमा।

(b) the progress so far made regarding the link roads and civil development works?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a)

Border Areas	Anticipated Expenditure (1961-66)
	(Rs. crores)
Jammu & Kashmir Ladakh	1.47
Punjab Lahul & Spiti	1.26
Uttar Pradesh Uttarkhand	25.51
Himachal Pradesh Kinnaur District	0.70

(b) Information will be furnished as soon as it is available from the State Governments and Himachal Pradesh Administration.

Khosia Committee's Report on Narmada River Project

*1256. Shri Jashvant Mehta: Shri Vishwa Nath Pandey: Shri Dhuleshwar Meena: Shri Ramachandra Illaka:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 185 on the 24th February, 1966 and state:

- (a) the further steps Government have taken for the implementation of the recommendations made in the Khosla Committee's report on Narmada River Project; and
- (b) whether any final decision has been arrived at?

The Minister of Irrigation Power (Shri Fakhruddin Ahmed): (a) and (b). The comments of the Maharashtra Government have also been received and are under study. The matter is proposed to be discussed shortly with the Chief Ministers of the concerned States,

Raid on Wine-bar in Central Calcutta

- *1257. Shri Indrajit Gupta: Will the Minister of Finance be pleased to state:
- (a) whether a wine-bar in Central Calcutta was recently raided by the

Special Police of the Central Bureau of Investigation on suspicion of being a centre for illegal transactions in foreign exchange and imported goods:

- (b) whether it is a fact that some other premises were also searched in. this connection; and
- (c) if so, the results of the investigation and action taken thereon?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) On the 8th June, 1965, the Customs authorities searched the premises of a bar in Free School Street, Calcutta, on suspicion that illegally imported goods were secreted there.

- (b) Yes, Sir.
- (c) The matter is under invertigation by the Central Bureau of Investigation and the Enforcement Directorate.

Foreign Exchange for bringing out Supplement on India in U.S.A.

*1258. Shri Vasudevan Nair: Shri Warior: Shri Surendranath Dwivedy:

Will the Minister of Finance bepleased to state:

- (a) whether Government have sanctioned foreign exchange to Birla Group. of Industries in India for bringing out a special supplement by the New York Times of U.S.A. on India;
 - (b) if so, the amount sanctioned;
- (c) when the supplement was published: and
- (d) the special reasons for sanctioning such a big amount of foreign exchange when the country is in acute shortage of foreign exchange and when Government have its own agency for publicity and propaganda abroad?

Minister of Finance (Shri Sachindra Chaudhuri); (a) Yes, Sir,

- (b) Dollars 69,500.
- (c) 20th March, 1966.
- (d) It has been the normal policy of the Government to allow reasonable exchange facilities for publicity abroad for export promotion purposes and for focussing a clear picture on